

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/3385/2021**

This the 03rd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Mr. Pushkar Nath Pandir (Koul) aged 57 years, S/o Sh. Kailash Ram Pandit, R/o H. No. 203, Rehari Colony, (Hari Singh Nagar), Jammu. Deputy Director, Unani, presently deputed to the Drug Testing Laboratory Ayurvedic, Unani Wing, Jammu.

.....Applicant

(Advocate:- Mr. K Nirmal Kotwal-**Not Present**)

**Versus**

1. Commissioner-cum-Secretary to Govt., J&K Government, Health and Medical Education Department, Civil Sectt., Jammu.
2. Dr. V.D.S. Jamwal, Physician Specialist, Holding the charge of Director, Indian Systems of Medicines, J&K, Jammu.

.....Respondents

(Advocate: Mr. Sudesh Magotra, Deputy Advocate General)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last date also i.e., 17.02.2021, nobody had joined the video conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**